

1	2	3
61.	Balaramavarma Textile Mills	Shencottah
62.	Kishnaveni Textile Mills	Coimbatore
63.	Om Parasakthi Mills	Coimbatore
64.	Somasundaram Mills	Coimbatore
65.	Kaleeswarar Mills 'A' Unit	Coimbatore
66.	Ananthapur Cotton Mills	Ananthapur
67.	Sree Yallama Cotton Mills	Davangere
68.	Kharar Textile Mills	Kharar
69.	Suraj Textile Mills	Malout
70.	Shree Bijay Cotton Mills	Sri Bijaynagar
71.	Ahmedabad New Textile Mills	Ahmedabad
72.	India United Mill No. 6 (Dye Works)	Mumbai
73.	Kohinoor Mills No. 1	Mumbai
74.	Finlay Mills	Mumbai
75.	Swadeshi Cotton Mills, Naini	Naini
76.	Bihar Co-operative Mills	Mokameh
77.	Associated Industries	Chandrapur

Poor condition of handloom weavers

2295. SHRI KAMAL AKHTAR: Will the Minister of TEXTILES be pleased to state:

(a) the total number of handloom weavers in the States of Uttar Pradesh, Madhya Pradesh and Andhra Pradesh as on date, State-wise and district-wise;

(b) whether it is a fact that majority of handloom weavers in these States are poor and indebted and leading miserable life; and

(c) if so, what action Government has taken or proposes to take to improve the lot of handloom weavers in these States, State-wise during last one year till 31st October, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Details of number of weavers in the States of Uttar Pradesh, Madhya Pradesh and Andhra Pradesh as per joint Census of Handlooms and Powerloom Report 1995-96 is as under:—

Name of State	Number of persons engaged in (Weavers) and Allied Activities
Uttar Pradesh	4,01,362
Madhya Pradesh	27,744
Andhra Pradesh	4,90,616

The district-wise details of weavers are maintained by the respective State Governments.

(b) The condition of the weavers engaged in the handloom sector is dependent on steady supply of basic inputs like yarn, credit, looms, accessories: etc. at reasonable rates especially as they face stiff competition from the organized mill and powerloom sectors and also in marketing of finished products. In order to alleviate the weavers from the problems and to improve their working conditions, the Government of India has formulated schemes to assist them in acquiring looms, skill upgradation, organize marketing events, supply of yarn and to provide health and life insurance besides others.

(c) The Government of India is implementing the following schemes all over the country including the States of Uttar Pradesh, Madhya Pradesh and, Andhra Pradesh for enhancing production, productivity and efficiency of the handloom sector and to enhance the income and socio-economic status of the weavers through skill upgrading, and for providing infrastructural and marketing support in the Eleventh Plan period

- (i) Integrated Handlooms Development Scheme
- (ii) Marketing and Export Promotion Scheme
- (iii) Handloom Weavers Comprehensive Welfare Scheme
- (iv) Mill Gate Price Scheme
- (v) Diversified Handloom Development Scheme.

MGBBY for weavers

2296. SHRIMATI JAYANTHI NATARAJAN : Will the Minister of TEXTILES be pleased to state:

- (a) the salient features of Mahatma Gandhi Bunkar Bima Yojana (MGBBY);
- (b) the number of handloom weavers covered under MGBBY in Tamil Nadu as on date, district-wise;
- (c) whether Health Insurance Scheme has also been extended to the handloom weavers of the State;
- (d) if so, the details of enrolments made under the scheme so far, district-wise;
- (e) whether all the handloom weavers of the State have been covered under MGBBY and Health Insurance Scheme; and
- (f) if not, the reasons therefor?